

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.420**  
**IB/545/ND/2019**

**IN THE MATTER OF:**

Ajay Makkar	...	Applicant
Versus		
Genesis Infratech Pvt Ltd	...	Respondent

**Order under Section 9 of IBC 2016.**

**Order delivered on 14.03.2023**

**Coram:**

**Mr. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Abhinav Aggarwal, proxy Counsel
For the Respondent	: Mr. Arvind Kumar, Adv. & Mr. Ankit Kumar Vats, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 12.04.2023.

**Sd/-**  
**(Court Officer)**